

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 419
Appeal No. 77/252/ND/2021

IN THE MATTER OF:

Sandhu Apartments Pvt. Ltd.	...	Applicant
Versus		
Registrar of Companies NCT of Delhi Haryana	...	Respondent

Order under Section 252.

Order delivered on 18.11.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the Income Tax Department : Mr. Ruchir Bhatia Sr. Standing Counsel,
Mr. Shlok Chandra Jr. Standing Counsel
alongwith Ms. Mansie Jain, Mr. Keshav
Garg & Mr. Nimit Saigal, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
12.01.2023.

Vishal Rana

Vishal Rana
Court Officer
Court-IV